

Declaration of Assets and Liabilities

Year **2024-2025**

I, **RAJU KUMAR**, Son of Late. Yogendra Mahto, aged Forty Seven years, belonging to Bihar Legislative Assembly secretariat's administrative cadre and presently working as **ASSISTANT SECTION OFFICER** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name SARITA SINHA(Wife)	Dependant-1 Name KAJAL KUMARI (Daughter)	Dependant-2 Name YASHIKA SINGH (Daughter)	Dependant-3 Etc. Name
(i)	Cash	20,000/-	20,000/-	N/A	N/A	N/A
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Sbi Saving Act. 25,000/- Sbi M.F. 1,86,856/- Sahara India. 30,000/-	Sbi Saving Act. 20,000/-	N/A	N/A	N/A
(iii)	Bonds, Debentures and Shares in companies	Nil	N/A	N/A	N/A	N/A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Contribution Lic :- 12,010/- Yly. 7,200/- Hly. 6,050/- Yly.	Lic 12,010/- Yly	N/A	LIC 1,446/- (Monthly)	N/A
(v)	Motor Vehicles (Details of make, etc.)	NIL	NIL	N/A	N/A	N/A
(vi)	Jewellery (give details of weight and value)	Gold. 15 gms Rs. 1,00,000/- (approx.)	Gold. 100gm Rs. 7,00,000/- (approx.) 200 gm Silver	Diamond Earring RS. 35,000/- (approx)	N/A	N/A
(vii)	Other assets, such as values of claims / interests	Nil	NIL	N/A	N/A	N/A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to indicated]

Sr. No.	Description	Self	Spouse Name SARITA SINHA(Wife)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land	Muzaffarpur	Kolkata 3 1/2	N/A	N/A	N/A

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(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Muzaffarpur Village. 10 katha	Kolkata 3 1/2 (Katha) Bhopal 1 (Katha) Patna 840 (Sqr. fit)	N/A	N/A	N/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	N/A	N/A	N/A	N/A
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	N/A	N/A	N/A	N/A
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	R.K. Nagar Patna-1 Katha (1/2 Share)	N/A	N/A	N/A	N/A
(v)	Others (such as interest in property)	Nil	N/A	N/A	N/A	N/A

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11.02.2024
(a)	(i) Loans from Banks	Sbi, Loan A/C No.40780326060 A/C No. 42304112302 IDBI Bank, Mortgage Loan A/C No. 2199675100000435	Rs. 6,018/- Rs. 1,144/- Rs. 61,04,595
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Bihar Govt. House Building Loan	Rs. 3,26,000/-
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments	Nil	Nil

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	dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN:- AMHPK5266F	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A
	(iii) Sales Tax [Only in case of proprietary business]	N/A	N/A
	(iv) Property Tax	N/A	N/A

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-997

Gender :- M (M/F)

Date of Birth :- 0 1 0 3 1 9 7 6 (DD/MM/YYYY)

Class/Group :- B

Cadre :- Administrative Cadre, Bihar legislative Assembly Secretariat
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S. - Bihar Secretariat Service etc.)

Home District :- Muzaffarpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature..... *Raju Kumar*

Name of Employee: Raju Kumar

Place: Patna

Designation: Assistant Section Officer

Date: 11.02.2025

Department: Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Raju Kumar